

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3872
ANSWERED ON:19.04.2010
IMPLEMENTATION OF KRC REPORT
Tewari Shri Manish

Will the Minister of DEFENCE be pleased to state:

- (a) the recommendations made by the Kargil Review Committee (KRC) and the Group of Ministers pertaining to Defence establishments and the follow-up action taken thereon;
- (b) the recommendations made by the Kargil Review Committee and the Group of Ministers which have not been implemented and the reasons therefor;
- (c) whether the Government has not implemented the recommendation to appoint a Chief of Defence Staff (CDS) as the point person for single point Military advice to the Government;
- (d) if so, the reasons therefor;
- (e) the mandate of the Integrated Defence Planning Staff;
- (f) whether it has been able to achieve the objective of better coordination in terms of inter-operability between the three Services;
- (g) the experience of the Tri-Services Command in the Andaman and Nicobar Islands;
- (h) whether despite an Unified Command because of separate staffing command and control structures in the three Services, unification of operations has not been achieved; and
- (i) if so, the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (i): The Report of the Group of Ministers on National Security has six chapters. The Ministry of Defence has been designated as the nodal Ministry for implementation of Chapter VI on 'Management of Defence', which contains 75 recommendations. Out of these, 63 recommendations have been implemented and action on four recommendations is in various stages of progress.

Eight recommendations of the Report relate to the establishment of Chief of Defence Staff (CDS). A decision on this matter would be taken after completion of the ongoing consultations with political parties.

The HQ Integrated Defence Staff (HQ IDS) has been created to enhance jointness and build synergy amongst the Armed Forces, including in the areas of Long Term Plans, force capabilities, joint training, intelligence, capital acquisition, joint doctrines, etc. The Andaman & Nicobar Command (ANC) has been created to exercise control over tri-service and Coast Guard assets deployed in the Andaman & Nicobar (A&N) Islands and joint exercises/operations are being carried out from time to time. These arrangements are considered to be adequate for the present.